

Annexure-7

Name of the corporate debtor: Manju J Homes India Limited; Date of commencement of CIRP: 02.09.2019; List of creditors as on: 03.12.2021

List of operational creditors (Government dues)

Sl. No.	Department	Government	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether related party	% of voting share in CoC, if applicable					
1	Deputy Commissioner of IT Central Circle, Ghaziabad	NA		3,54,95,47,670		unsecured	nil	nil	nil	nil	nil	0	3,54,95,47,670	under verification
				3,54,95,47,670								0	3,54,95,47,670	